

**Dr. Prasad B.K Vs Dr. Manjunath M.L. Dean And Director Chikkaballapura
Institute Of Medical Sciences(Autonomous Institution Of Government Of
Karnataka) District Hospital Campus Chikkaballapura-56210 & Ors**

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 30, 2025

Hon'ble Judges: N. V. Anjaria, CJ; M.I. Arun, J

Bench: Division Bench

Advocate: Sanjay Kumar H.C, M. Sumana Baliga, Pramodhini Kishan

Final Decision: Disposed Of

Judgement

N. V. Anjaria, CJ

Learned advocate Mr. H.C. Sanjay Kumar for learned advocate Mr. K.S. Bheemaiah for the complainant fairly stated that against the judgment and

order brought under the contempt jurisdiction, writ appeal is preferred and learned Single Judge has granted stay by order dated 25.11.2024.

In that view, nothing survives in the present contempt petition and accordingly, it is disposed of.

The parties shall abide by the outcome of the writ petition.